

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 321
75/241- 242/ND/2019

IN THE MATTER OF:

M/s. Amanpreet Singh BAWA

...Applicant/Petitioner

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr.

...Respondent

SECTION : 241-242

Order Delivered on 16.09.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Ketan Madan, Mr. Himanshu Harbola

ORDER

Re-notify this case on 28.09.2020.

- Sd -

**(L. N. GUPTA)
MEMBER (T)**

- Sd -

**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**